

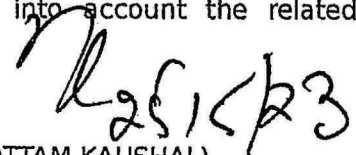
OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): THC, DELHI

CIRCULAR

It is brought into the notice of all the Officers/Reporting Officers that on 03.03.2023, while disposing of Writ Petition (C) No.11516/2017 titled Naresh Kumar Sharma Vs. The District & Sessions Judge (HQs), the Hon'ble High Court of Delhi has observed that the Column regarding Integrity is very vital to an employee and therefore, it is imperative that the said Column is filled with greatest care and caution, and it is not open to Reporting Officer to endorse remarks in the integrity of an employee, unless the required procedure detailed in the DoPT O.M. dated 20.05.1972 has been followed.

The Hon'ble Court further observed that this Court is unable to fathom how an employee's integrity can be 'Average'. Integrity can only be assessed as 'Doubtful' or 'Beyond Doubt'. This is clearly prescribed by the DoPT O.M. No.21011/27/2015-Estt.(A-II) dated 11.02.2016.

All the Officers/Reporting Officers are therefore, impressed upon to record/fill the ACRs of employees with greatest care and caution taking into account the related guidelines.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs), Delhi.

19781-20581
No. _____/ACR Cell/2023

Dated, Delhi the 26 MAY 2023

➤ *Copy forwarded for information and necessary action to:*

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West & North Districts, Rouse Avenue Courts Complex, Delhi/ New Delhi.
3. The Principal Judge (HQs), Family Courts, Dwarka Courts, New Delhi.
4. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
5. The Member Secretary, DSLSA, RACC, New Delhi.
6. The Member Secretary, NLSA, New Delhi.
7. The Registrar General, National Green Tribunal, Principal Bench, New Delhi.
8. All the Judicial Officers, (including on deputation), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West & North Districts, Rouse Avenue Courts Complex, Delhi/ New Delhi.
9. PS office to the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
10. Administrative Officer (Judl.)/Branch In-Charge, Layers Seat, Tis Hazari Courts, Delhi.
11. The web-site Committee, Tis Hazari Court, Delhi.
12. Hindi Section, Tis Hazari Courts, Delhi.



Principal District & Sessions Judge (HQs), Delhi.